

Chandigarh, is at present under active consideration of the Government. As the Scheme may have wide repercussions in similar institutions/Organisations under the Government, a decision has to be taken by the Government after careful consideration and inter-Ministerial consultations. As such it is not possible to indicate the exact time frame by which a decision will be taken in the matter.

[English]

Inclusion Of Koch Rajbanshis and Karbis of Assam in List of Scheduled Tribes

6302. SHRI KABINDRA PURKAYASTHA: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to include the Koch Rajbanshis and Karbis of Assam in the list of Scheduled Tribes;

(b) if so, the time by which it is proposed to be done; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). Any amendment in the existing lists of Scheduled Tribes can be made only through an Act of parliament as laid down in Articles 342(2) of the constitution.

No time schedule can be indicated in this regard.

Development of National Capital Region

6303. SHRI M. V. CHANDRASHEKARA MURTHY:
SHRI V. SREENIVASA PRASAD:
SHRI SHRAVAN KUMAR

PATEL:
SHRI GURUDAS KAMAT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the concept of developing the National Capital Region to check the influx of population to Delhi has failed to achieve the desired results;

(b) whether the rate of growth of population in Delhi during the last one decade is much higher than in the satellite towns in Uttar Pradesh, Haryana and Rajasthan;

(c) if so, the yearly estimated migration from each of the above mentioned States during the last three years with details of expenditure incurred on development of satellite towns there; and

(d) the new measures proposed to be taken to develop the National Capital Region to de-congest Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) The comparative growth rate of population during 1981-91 for Delhi Metropolitan Area Towns and Priority Towns of Uttar Pradesh Haryana and Rajasthan as per provisional Population Census of India 1991 is as under:-

Delhi	U.P	Haryana	Rajasthan
46.19%	67.68%	53.36%	46.75%

(c) Yearly estimated in-Migration from each of the States to Delhi during the previous years is not available. Details of expenditure incurred on schemes financed by the

NCR planning Board in Priority Towns during the last three years are indicated in the statement attached.

(d) The Regional Plan-NCR 2001 has

proposed a package of policy measures relating to population, settlement system, development of infrastructure and employment activities, and decentralisation of economic activities from Delhi which is to be implemented in a phased manner.

STATEMENT**Statement of Expenditure on N.C.R. Schemes for the Period* 1988-89 to 1990-91**

	<i>Haryana</i>	<i>Rajasthan</i>	<i>Uttar Pradesh</i>	<i>Total</i> <i>(Rs. in lakhs)</i>
1988-89	1223.69	139.50	1676.58	3039.77
1989-90	638.00	225.48	1141.00	2004.48
1990-91	40.74	494.28	785.18	1320.20